

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 251/GT/2017

Date: 2.4.2018

To,

General Manager
(Business Development)
Udupi Power Corporation Limited
1st Floor, Lotus Towers,
34, Devaraja Urs Road, Race Course
Bangalore- 560001
Karnataka

Sir,

Subject: **Petition No. 251/GT/2017-** Petition for determination of tariff of Udupi Thermal Power Plant for the period from 1.4.2014 to 31.3.2019

Ref: Your letter nos. UPCL/CERC/2018/13022 & UPCL/CERC/2018/13024 dated 20.3.2018 & 21.3.2018 respectively

With reference to your letters on the above mentioned subject, I am directed to inform that your request for withdrawal of submissions vide affidavit dated 19.3.2018 (e- filed on 19.3.2018) has been accepted and time to file the additional information is now granted till 30.4.2018.

2. In view of the above, the hearing of the petition has been adjourned from 10.4.2018 to **22.5.2018**.

3. You are requested to ensure that the said information is filed within the date mentioned above.

This has approval of the Commission.

Sd/-
(B. Sreekumar)
Deputy Chief (Law)